ame o	of the Corpora	te Debtor	Snehanjali and S.B. Developers Private Limited											
Date of commencement of CIRP 07-03-2024					03-2024									
ist of creditors as on				05-02-2025										
						List of operationa	l creditors (Govern	ment Dues)						
													(Amount in	
SI.	Details of the claimant De			claim received		Details of claim admitted			Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any	
No.	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% voting share in CoC, if applicable	that ma	mutual dues, that may be set off	admitted	under verification		
		Deputy Commissioner of State Tax (MUM- VAT-E-712) Nodal Division - 11, Mumbai	10-06-2024	6,72,75,480	6,72,75,480	Statutory dues	No	0%	-	-	1			
		Assistant Commissioner, Division 5 CGST & C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,454	Statutory dues	No	0%	-	-	22,28,15,709		Interest and Penalty not admitted a order passed by GST Department af approval of resolution plan	

Note: The above list is subject to change upon receipt of further information on existing claims

Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations